CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

O.A.No.3347/1992

New Delhi, this 16th day of September, 1997

Hon'ble Mr. Justice K M. Agarwal, Chairman Hon'ble Mr. S.P. Biswas, Member(A)

Shri Swadesh Prasad s/o Shri Doma Gaur Casual Khallasi under Chief Traction Foreman Northern Railway, New Delhi

.. Applicant

(By Advocate Shri B.S. Mainee)

versus

Union of India, through

- General Manager
 Northern Railway
 Baroda House, New Delhi
- Divisional Railway Manager Northern Railway, New Delhi
- 3. Chief Traction Foreman Northern Railway Ajmeri Gate, New Delhi

.. Respondents

(None present)

ORDER(oral)

Hon'ble Mr. Justice K.M. Agarwal

Learned counsel for the applicant wants to withdraw this application. Accordingly, it is hereby dismissed as withdrawn. No costs.

(K.M. Agarwal)

Chairman

(S.P. Biswas) Member(A)

/gtv/